

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3437
ANSWERED ON:13.12.2012
NATURAL DISASTER VICTIM QUOTA UNDER IAY
Karwariya Shri Kapil Muni

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any proposal to remove Below Poverty Line (BPL) norms for the beneficiaries receiving the relief under natural disaster victim quota as per the permanent eligibility list prepared for the poor in the year 2002 under which Indira Awas is allotted to the poor;
- (b) if so, the details thereof and the time by which the same is likely to be done; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

- (a) No, Sir.
- (b) Does not arise.
- (c) The objective of the Indira Awaas Yojana (IAY) is to primarily help the Below Poverty Line (BPL) families residing in the rural areas of the country by providing them financial assistance for construction/ upgradation of dwelling units.